

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **KINO ORGANICS (INDIA) LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KINO ORGANICS (INDIA) LIMITED
2.	Date of incorporation of corporate debtor	05 th May 2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109UP2004PLC087687
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: GF 02, Sears Tower, Omaxe Heights Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh -226012
6.	Insolvency commencement date in respect of corporate debtor	07 th November, 2023 (Copy of NCLT Order received on 09.11.2023)
7.	Estimated date of closure of insolvency resolution process	05 th May, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ankit Agrawal Reg No: IBBI/IPA-002/IP-N01070/2020-21/13514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 62A, KK Hospital Road , Near Swamvar Wedding Hall (Rajendra Nagar) , Bareilly, Uttar Pradesh -243122 Email Id: ankitagarwalcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 62A, KK Hospital Road , Near Swamvar Wedding Hall (Rajendra Nagar) , Bareilly, Uttar Pradesh -243122 Email Id: cirp.kino@gmail.com
11.	Last date for submission of claims	21st November, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA



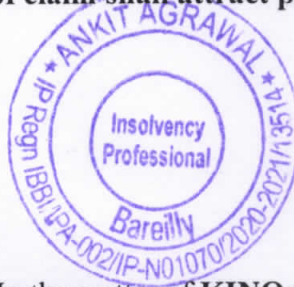
Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s **KINO ORGANICS (INDIA) LIMITED** on 07.11.2023 (Copy of NCLT Order received on 09.11.2023) .

The creditors of M/s **KINO ORGANICS (INDIA) LIMITED** are hereby called upon to submit their claims with proof on or before 21st November, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Ankit Agrawal

Interim Resolution Professional

In the matter of **KINO ORGANICS (INDIA) LIMITED**

Regn. No.: IBBI/PA-002/IP-N01070/2020-21/13514

Reg Address: 62A, KK Hospital Road , Near Swamvar Wedding Hall
(Rajendra Nagar) , Bareilly, Uttar Pradesh -243122

Email Id: ankitagarwalcs@gmail.com, cirp.kino@gmail.com

Date: 10.11.2023

Place: Bareilly

Aditya Birla Money Ltd.

Regd. Office: Indian Rayon Compound, Varanasi – 221005, Uttar Pradesh, India. CIN: L25100UP1990PLC012089, E-mail: aditya@adityabirlamoney.com, Website: www.adityabirlamoney.com, Tel: +91-44-25420005, Fax: +91-44-25420022

NOTICE

Member of Multi Commodity Exchange of India Limited (MCX) Membership No.:28730 Member of National Commodity & Derivatives Exchange Limited (NCDEX) Membership No.: 00158 and Stock Broker SEBI Registration Number: INZ000172636
This is to inform that we have terminated / cancelled the registration of the below mentioned Authorised Person (AP).

Name of Authorized Person	Trade Name of AP	Address of AP	AP Registration No.
Shashi Kant Srivastava	Shashi Kant Srivastava	Alok Nagar Colony, in back side of Sepa College, Mirapur Bchhhawan , Varanasi - 221011, Uttarpradesh	NCDEX: 77341 MCX: 18650
Abhishek Singh	Abhishek Singh	No 13 209 5b Sarai Surjan Brij, Enclave Ext Bajardiha, Varanasi Bazardiha, Varanasi - 221109, Uttarpradesh	NCDEX: 114077 MCX: 109144
Ravi Kumar Rastogi	Ravi Kumar Rastogi	No 2247, Munna Lal Mawana, Mawana Kalan Mawana, Meerut - 250401, Uttarpradesh.	NCDEX: 119747 MCX: 122811

Please note that above mentioned AP is no longer associated with us. Any person henceforth dealing with above mentioned AP should do so at their own risk, Aditya Birla Money Limited shall not be liable for any dealing with her.

Date: 09.11.2023

Aditya Birla Money Limited

AXIS BANK LTD.

POSSESSION NOTICE

Retail Asset Centre: 1st Floor, G-4/5, B, Sector-4, Gomti Nagar Extension Lucknow, UP 226010.

Registered Office: "Trishul"- 3rd Floor, Opp. Samaratheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad-380006.

Whereas the undersigned being the Authorized Officer of **AXIS BANK LTD.** under the Securitization and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 and in exercise or power conferred under Section 13 (12) read with Rule-9 of the Security Interest (Enforcement) Rules, 2002 issued Demand notice under section 13(2) of the said Act. The borrower/s mentioned herein below having failed to repay the amount, notice is hereby given to the borrower's mentioned here in above in particular and to the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers confer on him under section 13(4) of the said Act read with the rule8 of the Said Rules. The borrower's mentioned here in above in particular and the public in general are hereby cautioned not to be deal with the said property and any dealings with the said property will be subject to the mortgage of **AXIS BANK LTD.** for an amount together with further interest incidental expenses, costs, charges, etc. on the amount mentioned against each amount herein below. The Borrower(s)/Co-Borrower (s)/Mortgagor(s)/Guarantor(s) attention is invited to provisions of sub-section(8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name of the Borrowers/ Guarantors/Address	Description of the charged/ Mortgaged Properties	Amt. Due as per Demand notice	Date Demand notice	Possession Date
Ramvir Singh (Borrower) S/o Khushiram Singh R/o 6/628, Khasra No. 519 Mi, Ambekar Colony Bholepur (Nekpur)Fatehgarh, Near Railway Crossing, Farrukhabad 209601 UP	Land/property Admeasuring Area 101.44 Sq.mt, Situated At 6/628, Khasra No. 519 Mi, Ambekar Colony Bholepur (nekpur) Fatehgarh, Near Railway Crossing, Farrukhabad 209601 UP. Boundaries: East- Rasta, West - Property Of Anil Pandey, North - House Of Bhagwan Singh, South - Rasta.	Rs. 17,25,176.00, Rs. 40138.00	as on 17.05.2023	+ interest & other expenses 18.05.2023 06.11.2023
Shashi Kumar (Borrower) S/o Sh. Sita Ram R/o-1, A-121 Hig, Awas Vikas Colony Dev Prayagam Yojana Jhalwa Allahabad- Uttar Pradesh 211012, R/o-2, C/o M/s Rvs Services & M/s Shashi Kumar Flat No. 10 Gf Makek Apartment 225/1 MG Marg Civil Line Allahabad Uttar Pradesh- 211001, Ram Kumari (Co-Borrower) W/o Sh. Sita Ram R/o A-121 Hig, Awas Vikas Colony Dev Prayagam Yojana Jhalwa Allahabad- Uttar Pradesh 211012	Land/property admeasuring area 237.60 sq.mt, House Number A-121, H.I.G Situated At Dev Prayagam Scheme District Allahabad/Prayagraj Uttar Pradesh-211012, which is in the name of Shashi Kumar. Bounded as: East - 9 Mt. Wide Road, West - Bhawan No. A-107, North - 9 Mt. Wide Road, South - Bhawan No. A-120	Rs. 21,56,374.00	as on 15.06.2023	+ interest & other expenses 15.06.2023 07.11.2023
Pawan Dwivedi (Borrower) S/o Sh. Lakheshvarti Dwivedi, Mrs. Sarla Devi (Co-Borrower) W/o Sh. Pawan Dwivedi Both R/o-1, 707-553 Khasai Lane, Kydganj Allahabad, UP-211003, R/o-2, Vill & Post Kheeri Distt Allahabad UP-212106	Land/property admeasuring 64 sq.mt situated at part of Arazi No.450, Mauza-Dabhanou, Pargana- Arail, Tehsil- Karchhana, Allahabad. Bounded as: East - Plot No. 34, West - Plot 20' wide, North - Plot No. 30, South - Plot No.32	Rs. 4,50,019.00	as on 15.12.2022	+ interest & other expenses 15.12.2022 07.11.2023
Date: 10.11.2023	Authorized Officer, Axis Bank Ltd.			

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Bank of India

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POSSESSION NOTICE

Whereas, The undersigned being the Authorised Officer of the **Bank of India** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest, Act 2002 and in exercise of powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, had issued a Demand Notice, calling borrower to repay the amount within 60 days from the date of receipt of same. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property/ies described herein below in exercise of powers conferred on him under sub-section 13 (4) of the Act read with rule 8 of the Security Interest Enforcement Rules, 2002 on the dates mentioned hereunder. The borrower in particular and the public in general is hereby cautioned not to deal with the property/ies and any dealings with the property/ies will be subject to the charge of the **Bank of India** for mentioned amount and interest thereon. **The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.**

S. No.	Name & Address of the Borrowers & Guarantors	Description of Immovable property mortgaged / Owner of the property	Amount o/s as mentioned in the Notice u/s 13(2) Date of Demand & Possession Notice
Branch: Musafirkhana			
1	Borrower: M/S Ankur Furniture House, Prop: Shri Ankur Kasaudhan, Near Galla Mandi Ward No. 7 Nagar Panchayat Musafirkhana, Amethi-227813 Proprietor: Mr. Ankur Kasaudhan, Prop: M/s Ankur Furniture House, Near Galla Mandi Ward No. 7 Nagar Panchayat Musafirkhana, Amethi-227813 Guarantor: 1. Mr. Lal Ji S/o Heera Lal, 2. Mr. Shyam Ji S/o Heera Lal, Both Add. Near Galla Mandi Ward No. 7 Nagar Panchayat Musafirkhana, Amethi-227813	All that part and parcel of the property consisting of Property Situated at House No. 715 (old House No 637 & 1016), Ward No. 7 (Old ward no 5 & 8) Musafirkhana and District Amethi-227823, Area: 2200.00 Sq.Ft., Owner: Mr. Shyam Ji and Mr. Lal Ji, Boundaries: East: House of Sukhdev, West: House of Dayaram, North: Kharanja Road, South: Lucknow to Sultanpur Road.	₹ 54,96,234.79 + Interest w.e.f.05.09.2022 Demand Notice dt. 27.04.2023 Possession Notice Dt. 08.11.2023
2	Borrower: M/S Jai Mata Di Battery Service, Prop: Shri Ramesh Chandra Near Galla Mandi Ward No. 9 Nagar Panchayat Musafirkhana, Amethi-227813 Mr. Shri Ramesh Chandra S/o Ohari Prasad, Near Galla mandi Ward No 9 Nagar Panchayat Musafirkhana, Amethi-227813 Guarantor: 1. Mr. Rajesh Kumar Srivastava s/o Late Shiv Kumar Lal Srivastava, Add. Ram Nagar ails Nayakot Musafirkhana,Amethi-227813, 2. Mr. Rohit Kumar Agrahari S/o Shri Ramesh Chandra, Add. 320, Poore Shiva Tiwari Ward No. 5 Nagar Panchayat Musafirkhana, Amethi-227813, 3. Mrs. Bhanmati W/o Ramesh Chandra, Add. H. No 102, Ward No. 5, Nagar Panchayat Musafirkhana, Amethi-227813, 4. Mr. Vishnu S/o Shri Ramesh Chandra, Add. H. No 102, Ward No. 5, Nagar Panchayat Musafirkhana, Amethi-227813	All that part and parcel of the property consisting of Plot No.1194 Ka Village Bhanauli Pargana & Tehsil Musafirkhana Within the registration Sub-district Musafirkhana and District Amethi, Area: 0.0075 Hect., Owner: Smt. Bhanmati W/o Sri. Ramesh Chandra, Boundaries: East: Land of Shyam Lal, West: Proposed Kachha Rasta 10 Ft. wide, North: Proposed Kachha Rasta 10 Ft. wide and Land of Munnu Lal, South: Land of Vmilia Devi.	₹ 34,07,529.44 + Interest w.e.f 15.09.2022 Demand Notice dt. 01.05.2023 Possession Notice Dt. 08.11.2023
3	Borrower: M/s Munnu Lal Ramesh Chandra Vastra Vikreta, Add. Ward No. 3 Town Area Musafirkhana, Amethi-227813. Proprietor: Mr. Munnu Lal S/o Kanhaiya Lal, Add. Ward No. 3, Town Area, Musafirkhana, Amethi-227813 Guarantor/Co-Aplicant: Mr. Reetesh Kumar S/o Munnu Lal, Add. Ward No. 3, Town Area, Musafirkhana Amethi 227813	All that part and parcel of the property consisting of Khasra no 649 & 650, Village sarriya Urf Musafirkhana within the registration Sub-district Musafirkhana and District Amethi, Area: 11 Dhur/750 Sq.ft., Owner: Sri Munnu Lal S/o Sri Kanhaiya Lal, Boundaries: East: House of Seller, West: House of Satya Narayan, North: Khet of Sri. Ram Das, South: Lucknow to Sultanpur Road.	₹ 36,73,909.91 + Interest w.e.f 01.03.2022 Demand Notice dt. 01-08-2023 Possession Notice Dt. 08.11.2023
4	Borrower: M/S Sanjay Kirana Store, Prop: Sanjay Kumar Agrahari, Add. Ward No. 8, Nagar Panchayat, Musafirkhana, Amethi-227813 Mr. Sanjay Kumar Agrahari, Prop: M/S Sanjay Kirana Store, Add. Ward No. 8, Nagar Panchayat, Musafirkhana, Amethi-227813 Guarantor: Sri Mukesh Kumar S/o Late Tulsi Ram Agrahri, Add. Kapoorchandpur, Musafirkhana, Amethi, U.P.-227813	All that part and parcel of the property consisting of Plot No.666(Land & Building) Village Saraiya urf Musafirkhana Pargana & Tehsil Musafirkhana Within the registration Sub-district Musafirkhana and District Amethi, Area: 1060 Sq.Ft., Owner: Salik Ram Agrahari, Boundaries: East: House of Prema Devi, West: Kachha Rasta, North: House of Rajesh & others, South: House of RajendraAgrawal.	₹ 19,33,832.98 + Interest w.e.f 29.10.2022 Demand Notice dt. 22.08.2023 Possession Notice Dt. 08.11.2023
5	Borrower: M/s Sri Traders, Prop: Shri Jang Bahadur, Add. Vill. Pure Lokrai, Po. Gunnaur Musafirkhana, Amethi-227813 Mr. Jang Bahadur, Vill. Pure Lokrai, PO. Gunnaur, Musafirkhana, Amethi-227813 Smt. Janak Dulari (Legal Heir), Add. Vill. Pure Lokrai, PO. Gunnaur Musafirkhana, Amethi-227813 Mr. Ajay Kumar (Legal Heir), Add. Vill. Pure Lokrai, PO. Gunnaur, Musafirkhana, Amethi-227813 Mr. Vijay Kumar (Legal Heir), Add. Vill. Pure Lokrai, PO. Gunnaur, Musafirkhana, Amethi-227813 Guarantor: 1. Mr. Vishambhar Nath, 2. Mr. Ram Pyare Yadav, 3. Mr. Kashi Prasad Mishra, All Add. Vill. Pure Lokrai, Po. Gunnaur Musafirkhana, Amethi-227813	EQM of Property Consisting of Gata No.573 Ka & 574 Village Pure Prem Shah Pargana & Tehsil Musafirkhana within the Registration Sub-District Musafirkhana and District Amethi. Owner: Jang Bahadur, Area: 400 Sq.Mtr., Boundaries (Present): East: House of Ganga Prasad, West: Chak of Ram Prasad, North: Bag of Bhawani Bux Etc., South: Link Marg Matha Urf Bhusunda. Boundaries (As per Deed): East: Chak of Seller, West: Link Marg, North: Bag of Bhawani Bux Etc., South: Link Marg Matha Urf Bhusunda.	₹ 20,55,917.73 + Interest w.e.f 07.06.2023 Demand Notice dt. 01.08.2023 Possession Notice Dt. 08.11.2023
Date: 10.11.2023, Place: Lucknow		Authorized Officer, Bank of India	

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Indian Bank

इलाहाबाद

ALLAHABAD

Zonal Office Lakhimpur Khari Radhey Complex Lakhimpur-262701
Ph: 05872-253009, 253209 email-zolakhimpurkhar@indianbank.co.in

NOTICE OF SALE E-AUCTION

Notice under Section 13(3) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act -2002 read with Rule 6 (2) and/or Rule 8(6) and/or Rule 9 (1) of the Security Interest (Enforcement) Rules 2002

Whereas, the Authorized Officer of Indian Bank (erstwhile Allahabad Bank) had taken constructive possession of the following properties pursuant to the notice issued under Sec 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in the following loan accounts with right to sell the same on "AS IS WHERE IS, AS IS WHAT IS, AS IS WHATEVER THERE IS" basis for realization of Bank's dues plus interest as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said properties. The Sale will be done by the undersigned through e-auction platform provided by the Service Provider - <https://www.mstcecommerce.com>. Physical Possession of property is not available at present.

Sl Name & Address of Borrower(s) N./Proprietor/Partners/ Director(s)/ Guarantor(s)	Details of Immovable property (all the part & parcel of the property consisting of)	Dt. of possession Notice Amount of Secured Debt	a) Reserve Price b) Earnest Money c) Accounts details for EMD d) Increase in Bid Amount	Date & time for submission of bid through e auction mode Date and Time of e-Auction
1. Branch: Lakhimpur Main Borrower (1) M/s Galaxy Construction (Proprietor: Smt Zeenat Begum W/o Abrar Ahmad), Rio H.No. 888, Plot No. 46, Kirat Nagar, Officers Colony (Opp BSNL Exchange), Dist:Lakhimpur Khari- 262701(U.P.) (2) Smt Zeenat Begum W/o Abrar Ahmad, Rio H.No. 888, Plot No. 46, Kirat Nagar, Officers Colony (Opp BSNL Exchange), Dist:Lakhimpur Khari- 262701(U.P.) Guarantor & Mortgager: (1) Smt Zeenat Begum W/o Abrar Ahmad, (2) Shri Abrar Ahmad S/o Rauf Ahmad, (3) Shri Ashfaq Ahmad S/o Rauf Ahmad, All Rio H.No. 888, Plot No. 46, Kirat Nagar, Officers Colony (Opp BSNL Exchange), Dist:Lakhimpur Khari- 262701(U.P.)	Residential House property in the name of Smt Zeenat Begum W/o Abrar Ahmad at Plot No. 46, Moh Keerat Nagar vide deed No 1656 dated 05.03.2001, Tehsil- Lakhimpur Khari, Dist- Lakhimpur Khari, Uttar Pradesh. PIN- 262701 Area- 2400 Sq.Ft Owner- Smt Zeenat Begum W/o Abrar Ahmad Boundaries as per sale deed are as under: North: Plot etc South: Plot No. 41 East: Rasta 20 Feet Kachha, West: Plot No. 45	25.11.2021 21.05.2022 Rs. 1,22,79,067.58/- + Int. & other charges as on 25.11.2021	a) Rs. 98,00,000/- b) Rs. 9,80,000/- c) A/c No. 50324431303 IFSC-IOB000LS15 d) Rs. 10,00,00/- Property ID- IOB42850005	13.12.2023 till 5.00PM 14.12.2023 10.00 AM to 4.00 PM

For verification about the title document, property & inspection thereof, the intending bidders may contact Indian Bank , Branch Lakhimpur Main during office hours and for auction related query intending bidders may contact :- Mob. No. - 9600219871

For downloading further details and Terms & Conditions, please visit: i. <https://ibapi.in> ii. <https://www.mstcecommerce.com>

THE BORROWER(S)/GUARANTOR(S) ARE HEREBY NOTIFIED ABOUT THE SALE NOTICE UNDER THE SARFAESI ACT, 2002

Place : Lakhimpur Khari Date : 08.11.2023

Authorized Officer, Indian Bank

CAN FIN HOMES LTD.

B. O. : #43/10, First Floor Sardar Patel Marg Road, Civil Lines, Allahabad, CIN: L85110KA1007PLC008690, E-MAIL: allahabad@canfinhomes.com, Phone: 0532 - 4013911, 7625079220

DEMAND NOTICE

Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (Rules)

Whereas the undersigned being the Authorised Officer of Can Fin Homes Ltd., under SARFAESI Act and in exercise of powers conferred under Section 13(12) read with Rule 3, issued Demand Notice under Section 13(2) of the said Act, calling upon the Borrowers/guarantors listed hereunder (hereinafter referred to as the "said Borrowers"), to repay the amounts mentioned in the Notice, within 60 days from the date of receipt of Notice, as per details given below.

The said Notices have been returned undelivered by the postal authorities/have not been duly acknowledged by the borrowers. Hence the Company by way of abundant caution is effecting this publication of the demand notice (as per the provisions of Rule3 (1)). The undersigned has, therefore, caused these Notices to be pasted on the premises of the last known addresses of the said Borrowers, as per the said Act.

As security for due repayment of the loan, the following assets have been mortgaged to the Company by the respective parties as detailed below.

S. No.	Name of the Borrowers	Description of Property	NPA Date	Amount due as per notice
1.	Borrower- Mrs. Raj Kumari Devi W/o Hare Ram, Mr. Hare Ram S/o Madhu Mangal Ram, Add. of both- House No. 524/Q/12/P, Kasari Masari, Arazi No.524, Mauza-Kasari Masari, Pargana & Tehsil-Sadar, Prayagraj	All that piece and parcel of the House No.524/Q/12/P Kasari Masari,built over part of Arazi No.524 in Khattha No. 00488 Mauza-Kasari Masari Pargana & Tehsil-Sadar, Prayagraj, Area- 95.33 Sq Mtr, Bounded as: East- Other's Arazi, West- Plot of Smt. Raushani, North- Plot of Jitendra Singh Yadav, South- 36 Feet Road	29/08/2023	30,61,842/- as on 01-11-2023 + interest & expenses
2.	Borrower- Mrs. Vijma Devi D/o Sita Ram, Add- Village Tignauta, Post-Dandi, Dandi, Allahabad, Mr.Om Prakash S/o Shivshankar, Add.- No. 57 Ushaki, P S Meja, Allahabad	All that piece and parcel of the Part of Arazi No.25/2, in Mouza-Chak Mouinduni, Pargana Arail & Tehsil Karchhana, Prayagraj, Area- east to west 45.6 and north to south 27 in total measuring 114.66 Sq mtr, Bounded as: East- 15 ft. Wide Kachcha Rasta, West- Part of Sold Arazi of Nankau and Bhaiyalal, North-Land of Jagannath, South- Part of Sold Arazi	29/08/2023	20,75,550/- as on 01-11-2023 + interest & expenses
3.	Borrower- Mrs. Hasena Bano W/o Mohd Sharif, Mr. Mohd Sharif S/o Noor Mohammad, Add. of Both- Jafari Colony, Guas Nagar, Kareli, GTB Nagar Allahabad	All that piece and parcel of the Part of Arazi No. 210H/K/7B over part of arazi no.1494, in Mouza Kasari Masari, Pargana & Tehsil-Sadar, Prayagraj, Area- 59.36 Sq mtr, Bounded as: East- Part of plot No.31, West- Plot No. 50 of Akbar Khan, North- 15 Feet Wide Road, South- Plot of P.R.Sen	29/08/2023	13,77,423/- as on 01-11-2023 + interest & expenses
4.	Borrower- Mrs. Ajmat Un Nisha D/o Said Uddin, Add- Village Sisai Sipah, Post Nasratpur, Soraon, Allahabad, Mrs. Anisha W/o Israjji, Add.- Village Narsinggarh, Post-Muar Adharganj, Banvarpur, Raniganj, Patti, Pratapgah	All that piece and parcel of the Part of Arazi No. 554 Mt., in Khattha No.00070, Mouza Narsinggarh, Pargana & Tehsil-Raniganj, Pratapgah, Area- 1260 Sq mtr, Bounded as: East- Land of Kaneja, West-House of Arif, North- Land of Hub Lal, South-Dehupur Raniganj Road	29/08/2023	10,17,352/- as on 01-11-2023 + interest & expenses
5.	Borrower- Mr. Abdul Rahman S/o Mohd. Rahmat, Mr.Mohd. Adil S/o Mohd. Rahmat, Add. of both- Sudanipur Kala, Pargana-Jhunsii, Tehsil Phoolpur, Post Hanumanganji, Jaitpur, Allahabad	All that piece and parcel of the Part of Arazi No.535, Mouza-Sudanipur Kala, Pargana Jhunsii & Tehsil Phoolpur, Prayagraj, Area-400 Sq mtr, Bounded as: East- Field of Siya Ram Singh, West- Chak Road, North- House of Shilta Prasad, South- Field of Siya Ram Singh	29/08/2023	15,30,955/- as on 01-11-2023 + interest & expenses
6.	Borrower- Mr. Shiv Bahadur Patel S/o Ram Chandra Patel, Mrs. Vidyawati Patel W/o Shiv Bahadur Patel, Add. of both- Arazi No. 101, Situated at Mouza Dhanuha, Pargana Arail & Tehsil Karchhana, Prayagraj	All that piece and parcel of the Part of portion of Arazi No.101, Situated at Mouza Dhanuha, Pargana Arail & Tehsil-Karchhana, Prayagraj, Area- 120.42 Sq mtr, Bounded as: East- Chak Marg, West- 4.5 Meter wide Kachcha Rasta, North- Plot Rajkali, South- Part portion of Arazi	28/08/2023	37,71,805/- as on 01-11-2023 + interest & expenses
7.	Borrower- Mr. Prabhunath Adwasi S/o Sahdev Adwasi, Mrs.Ram Savari W/o Prabhunath Adwasi, Add. of both- 27, Village- Khiri Badaha, Kol Basti, Bairi, Jari Bazar, Prayagraj	All that piece and parcel of the Part of Arazi No.932, Situated at Mouza-Pawari, Pargana Arail & Tehsil- Karchhana, Prayagraj, Area- 87.73 Sq Mtr, Bounded as: East- Less 4.5 Meters wide road, West- Land of Ganga Ram and Lallu Ram, North- Plot of Seema Devi, South- Plot of Chamela Devi	28/08/2023	16,39,393/- as on 01-11-2023 + interest & expenses
8.	Borrower- Mr.Vinod Kumar S/o Sukh Lal, Mrs. Manju Devi W/o Mr.Vinod Kumar, Add. of both- No. 1024 Village-Kali Badi, Muthiganj, Allahabad,Prayagraj	All that piece and parcel of of House No.1024 (old), 1496/1024A/5J (New), Situated at Village Muthiganj, Pargana & Tehsil Sadar Prayagraj, Area- 229.50 Sq Ft., Bounded as: East- Rest Part of House No.1024, West- Rest Part of Seller, North- South Wall of Vijay Oil Mill, South- 9 feet Gali	28/08/2023	9,86,594/- as on 01-11-2023 + interest & expenses
9.	Borrower- Mr. Jeeshan Ahmad S/o Safat Ahmad, Mr. Safat Ahmad S/o Abdul Mazed, Add. of both- Ubhart, Abhaypur, Allahabad	All that piece and parcel of the Part of portion of Arazi No.78, Situated at Mouza-Chak Khawaza Ali, Pargana Arail & Tehsil- Karchhana, Prayagraj, Area- 70 Sq Mt., Bounded as: East- Part portion of Arazi, West- part portion of Arazi, North- 20 Feet Wide Road, South- part portion of Arazi	28/10/2023	14,37,120/- as on 01-11-2023 + interest & expenses
10.	Borrower- Mrs. Kiran Mali W/o Vijay Kumar Mali, Mr. Vijay Kumar Mali S/o Ram Mali, Add. of Both- No 27 Alopbagh, Allahabad	All that piece and parcel of the Part of Arazi No.30, Situated at Mouza-Mayavi Uparhar, Pargana Arail & Tehsil-Karchhana, Prayagraj, Area- 81.78 Sq Mt., Bounded as: East- Other's plot, West- 20 feet road, North- Rest part of Arazi, South- Plot of Savini Devi	29/10/2023	13,91,230/- as on 01-11-2023 + interest & expenses
11.	Borrower- Mrs. Saheen Begum W/o Mohd Rais, Mr. Mohd Rais S/o Habib Ahmad, Add. of both- Kasmabad, Sarangapur, Reeva road, Dandupur, Allahabad	All that piece and parcel of the Part of portion of Arazi No.78, Situated at Mouza-Chak Khawaza Ali, Pargana Arail & Tehsil-Karchhana, Prayagraj, Area- 70 Sq Mt., Bounded as: East- Plot of Nasreen Khan, West- 20 Feet Wide Road, North- Part portion of Arazi, South- Plot of Muzahid	29/10/2023	9,85,506/- as on 01-11-2023 + interest & expenses
12.	Borrower- Mr. Sandeep Kumar S/o Gopichandra, Mrs. Pushpa Devi W/o Sandeep Kumar, Add. of both- Bhita, Bhita, Allahabad	All that piece and parcel of the Part of Arazi No.932, Situated at Mouza-Pawari, Pargana Arail & Tehsil Karchhana, Prayagraj, Area- 112 Sq Mt., Bounded as: East- Rest Part of Arazi, West- Below 4.5 Mtr. Road, North- Plot of Upendra Singh, South- Plot of Vrindavan	29/10/2023	14,10,872/- as on 01-11-2023 + interest & expenses

*Payable with further interest at contractual rates as agreed from the date mentioned above till date of payment. You are here by called upon to pay the above said amount with contracted rate of interest thereon within 60 days from the date of publication of this notice, failing which the under signed will be constrained to Initiate action under SARFAESI Act to enforce the afore said security. Further, the attention of borrowers / guarantors is invited to provisions of Section 13 (8) of the Act, in respect of time available to them to redeem the secured assets

Place : Allahabad (Prayagraj) Date : 09-11-2023 Sd/- Authorised Officer, Can Fin Homes Ltd.

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Union Bank

सम ग्रुप बैंक लि.

SAM GRUPO BANK LTD.

SAM BRANCH Lucknow-2nd Floor, Sharda Tower, Kapoorthala, Ailganj, Lucknow, 226024

Consignendum

With reference to our Notice Published on 08.11.2023 in this publication, Lucknow Edition-Mentioned at serial No. 3, in the column of Name & Address of Borrowers/Guarantors in the name of Borrower & Mortgagor read as 1. All Legal Heirs of Late Sri Rahul Pathak S/o Sri Vijay Prakash Pathak, Through Rachna Dubey W/o Late Sri Rahul Pathak instead of 1. Late Sri Rahul Pathak S/o Sri Vijay Prakash Pathak, Through Rachna Dubey W/o Late Sri Rahul Pathak. Other details will remain the same.

Sd/- Authorized Officer, Union Bank of India

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RICH UNIVERSE NETWORK LIMITED

CIN: L51100UP1990PLC012089

R/O:IInd FLOOR, 7/125, C-2, SWAROOP NAGAR, KANPUR-208002, U.P.

E-Mail: investors@richuninet.com Ph: 0512-2540293 WEB: www.richuninet.com

UN-AUDITED QUARTERLY RESULTS FOR THE QUARTER ENDED ON 30TH SEPTEMBER, 2023

All Aims. In Lakhs

Sl. No.	Particulars	Quarter year ended 30th September, 2023	Year to date Figures till 30th September, 2023	Corresponding 3 months ended in the previous September, 2022
1.	Total Income from Operations	0.00	0.00	(1.77)
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary item(s))	(2.20)	(7.60)	(5.64)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary item(s))	(2.20)	(7.60)	(5.64)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary item(s))	(2.20)	(7.60)	(5.64)
5.	Total Comprehensive Income for the period (Comprising Profit (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(2.20)	(7.60)	(5.64)
6.	Equity Share Capital	725.28	725.28	725.28
7.	Reserves (excluding Revaluation Reserve)	-	-	-
8.	Earnings Per Share(Rs 10/-each (for continuing and discontinued operations)-			
1.Basic:		0.00	0.00	0.00
2.Diluted:		0.00	0.00	0.00

NOTE:
a) The above is an extract of the detailed format of Quarterly/Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the websites of the Stock Exchange(s) and the listed entity.

For RICH UNIVERSE NETWORK LIMITED Sd/- SHASHWAT AGARWAL DIN: (00122799)

Place: Kanpur Date: 09.11.2023

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KINO ORGANICS (INDIA) LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	KINO ORGANICS (INDIA) LIMITED
2. Date of incorporation of corporate debtor	05th May 2004
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Kanpur
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109UP2004PLC087687
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: GF 02, Sears Tower, Omaxe Heights Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh -226012
6. Insolvency commencement date in respect of corporate debtor	07th November, 2023 (Copy of NCLT Order received on 09.11.2023)
7. Estimated date of closure of insolvency resolution process	05th May, 2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name:Ankit Agrawal Reg No: IBB/IIPA-002/IP-N01070/2020-21/13514
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 62A, KK Hospital Road, Near Swamvar Wedding Hall (Rajendra Nagar), Bareilly, Uttar Pradesh -243122 Email id: ankitagrawalcs@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Address:62A, KK Hospital Road, Near Swamvar Wedding Hall (Rajendra Nagar), Bareilly, Uttar Pradesh -243122 Email id: crp.kino@gmail.com
11. Last date for submission of claims	21st November, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b